GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS RAJYA SABHA STARRED QUESTION NO- *354 TO BE ANSWERED ON- 05/04/2023

CONSTRUCTION OF VAN DHAN VIKAS KENDRA

*354 SHRI SUJEET KUMAR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of Van Dhan Vikas Kendra (VDVK) constructed by Government under the Pradhan Mantri Van Dhan Yojana (PMVDY) during the last three years, the details thereof, State-wise;
- (b) the number of training sessions conducted in the State of Odisha and number of people who have benefited from the same;
- (c) whether Government has conducted any assessment to understand the impact of the scheme on people living in tribal areas and on the overall rural economy for the State of Odisha and across the country post the scheme's introduction in 2018; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF TRIBAL AFFAIRS (SHRI ARJUN MUNDA)

(a) to (d): A Statement is laid down on the Table of the House.

Statement referred to in reply to parts (a) to (d) of Rajya Sabha Starred Question No. *354 for answer on 05.04.2023 tabled by Shri Sujeet Kumar regarding 'Construction of Van Dhan Vikas Kendra'

- (a): The Ministry of Tribal Affairs is implementing the Scheme of 'Pradhan Mantri Janjatiya Vikas Mission' (PMJVM) under which financial assistance is provided to State Governments through Tribal Cooperative Marketing Development Federation of India Ltd. (TRIFED) for setting up of Van Dhan Vikas Kendras (VDVKs) to support the economic activities of the tribal population across the country including Odisha. The Statewise details of VDVKs sanctioned so far is given at Annexure.
- **(b):** Being one of the activities under the scheme, training have been conducted for 92 VDVKs benefitting about 2270 VDVK members in the State of Odisha.
- (c) & (d): An assessment was made of Minimum Support Price to Minor Forest Produce (MFP) scheme; the experience of implementation of the scheme over the period indicates that a significant number of tribal beneficiaries have associated themselves with the activities of the VDVKs both at the state level as well national level which has acted as a catalyst in enhancement of their income through value addition of MFP and non-MFP produce/products. It has also helped in promoting a sense of entrepreneurship in the tribal community through making them aware of the market dynamics involved in production, procurement and sales of local produce/products.

Annexure

Annexure referred to in Reply to Part (a) of Rajya Sabha Starred Question No. *354 for 05.04.2023 regarding 'Construction of Van Dhan Vikas Kendra'

Sl. No.	State/UT	No. of VDVKs sanctioned
1	Andhra Pradesh	415
2	Arunachal Pradesh	85
3	Assam	471
4	Chhattisgarh	139
5	Dadra Nagar Haveli and Daman and Diu (UT)	1
6	Goa	10
7	Gujarat	116
8	Himachal Pradesh	4
9	Jammu & Kashmir (UT)	100
10	Jharkhand	146
11	Karnataka	140
12	Kerala	44
13	Ladakh (UT)	10
14	Madhya Pradesh	126
15	Maharashtra	264
16	Manipur	200
17	Meghalaya	39
18	Mizoram	159
19	Nagaland	216
20	Odisha	170
21	Rajasthan	479
22	Sikkim	80
23	Tamil Nadu	8
24	Telangana	17
25	Tripura	57
26	Uttar Pradesh	25
27	Uttarakhand	12
28	West Bengal	22
Grand Total		3555
